

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2465
ANSWERED ON:15.03.2007
VOCATIONAL TRAINING TO PERSONS WITH DISABILITIES
Ponnuswamy Shri E.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Central Institute of Vocational Education has prepared a comprehensive plan for imparting vocational training to persons with disabilities and it would be the responsibility of Rehabilitation Council of India to prepare vocational instructors for the future;
- (b) if so, the details of plan prepared by Rehabilitation Council of India;
- (c) the reaction of the Union Government thereto;
- (d) whether the Government has set up a Rs. 100 crore corpus fund exclusively for extremely disabled;
- (e) if so, the details thereof; and
- (f) the criteria adopted in providing help and assistance to the disabled under this fund?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) No comprehensive plan for imparting vocational training to persons with disabilities has been prepared by Pandit Sunder Lal Sharma Central Institute of Vocational Education, Bhopal.

(d) to (f) Yes Sir, the Government has set up National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities with a corpus of Rs. 100 crore. The Trust implements a Centre Based Scheme named 'Samarth' in which one of the components is vocational training. The selection of beneficiaries is made on first come first served basis and the criteria for selection is:-

- (i) Should belong to the four disability groups of Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities.
- (ii) 30% should be from BPL families.
- (iii) Girls and boys should be in the ratio of 40:60.